

SPECIAL BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1342(KB)2018
IA(I.B.C)/1035(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	JAI BALAJI INDUSTRIES LTD VS SPS STEEL LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Meenakshi Manot, Adv.] For the Applicant

ORDER

1. Ld. Counsel for the Applicant present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **09.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**